

1	2	3	4
2010-11	322.56	322.56	33.60@
2011-12	345.31	0	0
Grand Total	1635.55	824.11	527.16

*Full allocation not released due to non-existence of DPC.

@ Full allocation not released due to unspent balances.

B. Status of Allocation and Releases to Jharkhand under Finance Commission

Commission	Period	Allocation for PRIs (Rs. in Crores)	Releases
11th Finance Commission	2000-2005	241.29	#
12th Finance Commission	2005-2010	482	#
13th Finance Commission	2010-2015	1814 (992 cr: Basic Grant + 525 cr Performance Grant + 297 cr Special Area Grant)	139.48

Not released due to non-existence of Panchayats.

Action plan to fill backlog vacancies

†3920. SHRI NARENDRA KUMAR KASHYAP: Will the PRIME MINISTER be pleased to state:

(a) the number of posts lying vacant in various Central Government Departments in accordance with the reservation of Scheduled Castes, Scheduled Tribes and Other Backward Classes, department-wise and category-wise;

(b) whether Government has prepared any special action plan to fill the said backlog vacancies;

(c) if so, the details thereof; and

(d) if not, whether Government would immediately prepare any action plan to fill the backlog vacancies of Scheduled Castes, Scheduled Tribes and Other Backward Classes in various departments?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) The information is not centrally maintained.

(b) and (c) The Government launched a Special Recruitment Drive in November, 2008 to fill up the backlog vacancies reserved for Scheduled Castes, Scheduled Tribes and Other Backward Classes in Central Government establishments. As per the information received from 73 Ministries/Departments a total of 77487 backlog vacancies were identified for the Drive of which 25560 were for SCs, 28542 for STs and 23385 for OBCs. Out of these vacancies, 10236 of SCs, 8104 of STs and 8102 of OBCs have been filled up. It was stipulated that all the backlog vacancies would be filled up by June, 2011. However, since a large number of backlog vacancies still remains unfilled, the Drive has been relaunched. All the Ministries/Departments have been requested to fill up the remaining backlog vacancies by 31.03.2012.

(d) Does not arise.

Right to service

†3921. SHRI PRABHAT JHA:

SHRI RUDRA NARAYAN PANY:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Central Government is going to adopt the model prevalent in Madhya Pradesh with a view to ensure that the citizens get their right regarding the services provided to them within specified time-limit in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) and (b) The Government of India is considering proposals regarding right-based public service delivery system.

Policy on reservation for SC & ST

3922. DR. E.M. SUDARSANA NATCHIAPPAN: Will the PRIME MINISTER be pleased to state:

†Original notice of the question was received in Hindi.